

**Shri Satya Narayan Sinha:** I would just consult. Honestly, I thought that it related to him, that is, Mr. Chagla.

**Shri Hari Vishnu Kamath:** Now you take it up.

**Shri Satya Narayan Sinha:** I shall take it up.

श्री बागड़ी (हिमर) क्षेत्रफल के बारे में क्या हुआ ?

**अध्यक्ष महोदय :** उन्होंने जवाब दिया है एक मोशन हम एक हफ्ते में लेंगे। जो उनमें इम्पार्टेंट है उनकी चुनते चले जायेंगे और क्षेत्रफल वाला भी उसमें है।

**श्री बागड़ी :** आप का खुद का वचन या इसके बारे में, मदन को विश्वास दिलाया था।

13.52 hrs.

CORRECTION OF ANSWER TO  
S.Q. NO. 249 RE. RECOVERY  
FROM MESSRS. CHAMAN LAL  
BROTHERS

**The Minister of State in the Ministry of Finance (Shri B. B. Bhagat):** Regarding the reply given to part (a) of the Starred Question No. 249 answered in the Lok Sabha....

**Shri Hari Vishnu Kamath (Hoshanabad):** On a point of order, Sir. With regard to this, I would invite your kind attention to Direction 16.

**Mr. Speaker:** I know that.

**Shri Hari Vishnu Kamath:** Now, a convention has been established in the House that so far as other items are concerned, we are given a statement explaining the delay. Here also, you may kindly make it a rule that no Minister, where a delayed statement is coming, should be allowed to make any statement for any item on the order paper unless it is accompanied by a statement explaining the delay. We have got that convention for other items. I raised this point twice, thrice,

four times, many times, during the last session but nothing has happened.

**Mr. Speaker:** I will ask the Ministers if there is delay.

**Shri Hari Vishnu Kamath:** Unless you are satisfied.

**Shri B. R. Bhagat:** The statement itself will explain it.

**Shri Hari Vishnu Kamath:** The statement cannot explain. You must give reasons. I have got a copy of the statement.

**Shri B. R. Bhagat:** Regarding the reply given to part (a) of the Starred Question No. 249 answered in the Lok Sabha on 4th August 1966, I would like to make the following correction.

2. It was mentioned that since 17th May 1966, a further sum of £30,000|- had been received out of the total amount of Rs. 40 lakhs to be repatriated by M/s Chamanlal & Bros. and its sister concern. It is observed that there has been an inaccuracy in the figures reported by the Reserve Bank of India and the actual amount repatriated since 17th May 1966, is £18,000 and not £30,000|- as stated in the reply.

The facts were supplied by the Reserve Bank. What happened was that £15,000 was added twice. It was only subsequently that they found this doubling and they reported it later.

**Mr. Speaker:** It is the reason for the delay in correcting the reply that was found to be wrong. That is what he is saying.

**Shri B. R. Bhagat:** The Reserve Bank discovered late that the figure 20,000 was arrived at by doubling £15,000. Then they reported it to us and as soon as we got the corrected one, we have come forward.

**Mr. Speaker:** That is all right in the present circumstances. But when a Minister has made a statement here in the House, all the parties that are concerned with it must see if it relates

to any of them and whether it is a correct statement or any mistake has crept in and if they find that there is a mistake, it should be corrected immediately because under our Directions, it is required that the correction should be made as early as possible, rather within 24 hours.

**Shri B. R. Bhagat:** In this case, the Reserve Bank gave a figure of 30,000; they had given a figure which they themselves had arrived at; in the accounting, there was unfortunately a mistake; £15,000 was doubled up; they realised their mistake later on that they had given a wrong information and they informed us that the information was wrong and it should be corrected.

**Shri Hari Vishnu Kamath:** Is the House to understand that the Minister is not responsible for banks and other matters connected therewith? The Manager of the Reserve Bank cannot be called here and asked to explain; it is the Minister who ought to explain it. Instead of expressing regret for the delay, why is he indulging in this rigmarole?

**Shri B. R. Bhagat:** It is not a rigmarole; it is a fact.

**Mr. Speaker:** He says that the mistake was discovered by the Bank very late and as soon as they conveyed that mistake after the discovery to the Minister, he has come forward with the correction.

**Shri Hari Vishnu Kamath:** Is the Reserve Bank which is the apex of all banks, which controls all the banks in the country, not supposed to set an example of efficiency to other banks?

**Mr. Speaker:** That is a different thing.

**Shri Hari Vishnu Kamath:** Here it has taken three months to discover the mistake. We should teach them a lesson.

**Shri B. R. Bhagat:** Sometimes some mistake creeps in.

**Shri Hari Vishnu Kamath:** Very often it happens. He should be ashamed of it.

13.57 hrs.

STATEMENT RE. BOKARO STEEL PROJECT

**Mr. Speaker:** Mr. T. N. Singh to make a statement regarding proposals for cost reduction of Bokaro Steel Project.

**The Deputy Minister in the Ministry of Iron and Steel (Shri P. C. Sethi):** While accepting the Detailed Project Report for the Bokaro Steel Plant prepared by the Soviet Design and Consultancy Organizations, the Government of India decided that the Soviet agencies should be requested to consider any concrete technical suggestions aimed at reducing the cost of the project which may be made to them by the Indian side within three months of the date of the formal signing of the Memorandum of Acceptance. A suitable provision was accordingly included in the Memorandum of Acceptance which was signed by Bokaro Steel Limited on 29-3-1966.

Messrs M. N. Dastur & Co., General Consultants to the Ministry of Iron and Steel, were requested to draw up technical suggestions which could be presented to the Soviet agencies. Certain other suggestions were also forwarded by Bokaro Steel direct at Government's instance. In order to expedite agreement within the stipulated period, i.e. by the end of June 1966, a delegation headed by the then Secretary, Iron & Steel, and including representatives of Messrs M. N. Dastur & Co. and Bokaro Steel Limited went to Moscow, where the opportunity was utilised for explaining the proposals fully in detailed discussions with the Soviet agencies.

The Soviet agencies in their final reply have accepted some of the proposals put to them, resulting in a net